

<i>Sl. No.</i>	<i>Commodity (Name) analysed</i>	<i>No. of sample prescribed limited</i>	<i>No. of samples exceeding</i>
3.	Cereals	74	6*
4.	Puses	103	2*
5.	Vegetable oils	52	—
6.	Dairy products	7	6
Total		648	16

- * 33 samples of cereals and 31 samples of pulses also showed presence of DDT for which no tolerance limit has been prescribed. However, the level was below the detectable level in most of rice and wheat flour samples.

News Item Captioned 'Steps to Check Spread of AIDS in Tirupati'

7135. SHRI SODE RAMAIAH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether attention of Government has been drawn to the news-item in "The Hindu" dated 31 March, 1989 captioned 'steps to check spread of AIDS in Tirupati';

(b) whether Union Government have sent a team to enquire into the detection of AIDS cases in Tirupati;

(c) if so, the outcome thereof; and

(d) the action taken or proposed in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):

(a) The Government has seen the news-item appeared in the 'Hindu' dated the 31st March, 1989.

(b) and (c). Till 31st March, 1989, the Surveillance Centre established in collaboration with Indian Council of Medical Re-

search and the State Government at Tirupati has screened 1877 persons from high risk groups and 7 persons have been found to be sero-positive.

(d) The measures taken to prevent spread of HIV infection include:-

- health education of high risk groups.
- screening of high risk groups and counselling of sero-positive individuals.
- screening of blood-donors for HIV antibodies.
- screening of blood used for blood product preparation and blood product for HIV anti-bodies.
- promotion of use of condom and contraceptives among high risk groups and seropositive individuals.

Financial Assistance to Lala Ram Swarup T.B. Hospital

7136. SHRI RAJ KARAN SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the financial assistance given to the Lala Ram Swarup T.B. Hospital during 1988-89 and the amount provided for 1989-90, both under the Plan as well as non-Plan expenditure;

(b) whether Union Government have any financial and administrative control over the functioning of this hospital;

(c) if not, the reasons therefor and steps being taken in this regard;

(d) whether T.B. Association of India also does not contribute even a single penny from its own funds towards the maintenance/running cost of the hospital; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):
(a) The information is as under:-

(Rs. in lakhs)

	<i>Plan</i>	<i>Non-Plan</i>
1988-89	Nil	104.97
1989-90	50.00	50.00

(b) and (c). The Lala Ram Swarup T.B. Hospital is being run and managed by the Tuberculosis Association of India. The Government of India have no financial or administrative Control over the Hospital. The Hospital was established with the commitment that the Government of India would meet the capital as well as the recurring cost of the Hospital by paying suitable Grants-in-aid to Tuberculosis Association of India. However, a proposal is under consideration to take over the Hospital from Tuberculosis Association India.

(d) and (e). As per the information

received from the Tuberculosis Association of India, it does not contribute funds for the maintenance of Hospital as it is a charitable organisation and it has no funds for the purpose.

[*Translation*]

Report of Tripathi Committee on Electropathy

7137. DR. PRABHATKUMAR MISHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Dr. S.P. Tripathi has been appointed as the new Chairman of the Inquiry Committee of Electropathy;

(b) when this committee proposes to start functioning; and

(c) the time by which it is likely to submit its report?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE):
(a) Yes, Sir, w.e.f. 10th April, 1989.

(b) 1st May, 1989.

(c) 1st August, 1989.

C.G.H.S. Dispensaries in Madhya Pradesh

7138. SHRIMATI VIDYAVATI CHATURVEDI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the names of the cities in Madhya Pradesh where C.G.H.S. dispensaries for the Central Government employees exist at present;

(b) if not, the names of the places where